aid from the University Grants Commission and also make it an affiliating University. It is in consonance with all the policy that you are speaking about.

SHRI P.V. NARASIMHA RAO: When it comes to extending it beyond Delhi, we will certainly go into all these details. Naturally I would expect that colleges which are already doing something in this direction could come up for certain preferential treatment. But I cannot make any commitment right now.

Compulsory Physical Education in Schools and Colleges

- *171. DR. SUDHIR ROY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether physical education is proposed to be made compulsory in schools and colleges; and
- (b) whether Government propose to provide financial assistance to State educational institutions in this respect so as to enable them to appoint additional staff for sports and games?

THE MINISTER OF STATE IN THE **DEPARTMENTS OF EDUCATION AND** CULTURE (SHRIMATI SUSHILA ROHATGI): (a) "The curriculum for the ten year school—a fane work" prepared by NCERT envisages Physical Education as an integral part of general education. At the school stage, time for physical education and sports is provided throughout the country. The National Sports Policy, adopted in August, 1984 states that sports and physical education should be made an integral part of the curriculum as a regular subject in schools and a great deal of emphasis should be laid on participation in sports activities in Colleges/Universities. Copies of the Government Resolution have been circulated to State Governments for dance and follow up action.

(b) There is no such scheme at persent.

DR. SUDHIR ROY: I am happy that the Government is aware of the pro-

blem, but it will remain a pious platitude unless the Government provides adequate funds for the Scheme.

Oral Answers

I would like to know whether the Government instead of spending hundreds of crores of rupees for the so-called model schools will extend financial assistance to all secondary schools of the country so that the scheme becomes a real one.

SHRIMATI SUSHILA ROHATGI: I am very happy that the hon. Member is happy. At the same time, if the suggestion is that the money which is being sanctioned is not being spent, in that case, I would like to tell the hon. Member that this policy adopted by us has really to be implemented by the State Governments. Therefore, I would rather ask him that he should emphasise the importance on the State Government so that the policy is carried out and implemented in right earnest.

THE MINISTER OF HUMAN RE-SQURCE DEVELOPMENT (SHRI P.V. NARASIMHA RAO): Shall we come back to the question and confine our attention to the subject matter of the question? I cannot answer, she cannot answer two-three questions in such a composite manner. We are on physical education; let us talk of physical education.

DR. SUDHIR ROY: As you have raised the slogan 'Health for All in 2001 A.D.', should not the Government come forward with adequate funds so that the schools may implement the policy of compulsory sports and games?

SHRIMATI SUSHILA ROHATGI: So far as the funding is concerned, it is the policy first and the funding next. And I think, in that direction we have been going right from the Second Plan itself. You might be happy to note that it is not only on the school stage or in the colleges, but about thirty Universities have also been selected by the University Grants Commission. One lakh of rupees has been allotted to each of these Universities, If there is any paucity of funds in any particular University, or any college, the hon. Member may kindly bring it to our notice. At the same time, I would request

him to take a little more interest and see that this policy which he has happily accepted is really implemented.

[Translation]

SHRI JAI PRAKASH AGARWAL: Physical education requires funds, but at the same time, it also needs playgrounds. Today, many schools are being run in tents. In some cases, the schools have only two classrooms in which 5 classes are held, some of them in the tree shade. I would like to know from the hon. Minister whether besides providing funds for the physical education, he would also provide space where physical education can be imparted?

SHRIMATI SUSHILA ROHATGI: You have asked a very good question. We expect every State to keep it in view and let us know if they are short of land coverage of playgrounds. It State Governments extend their assistance in this endeavour, we on our part will also do whatever is possible.

SHRI P.V. NARASIMHA RAO: We are helpless to send space from here.

MR. SPEAKER: But, you can do one thing, Mr. Minister. Leave aside the old ones where you cannot help, but you can do it in new schools to be opened. One day, I said this thing and the newsman wrote that the hon. Speaker wants that the schools without playgrounds should be closed. I did not mean that. What I meant was that it should be made obligatory for the new schools to have playgrounds; only then they should be given permission.

SHRI P.V. NARASIMHA RAO: Mr. Speaker, Sir, when we open new schools, we shall take you with us to get your blessings.

(English)

SHRI BASUDEB ACHARIA: May I know from the hon. Minister, how many such sports schools have been set up in our country and in which place?

SHRI P. KOLANDAIVELU: How

many children will be given sports facility.

(Interruptions)

SHRIMATI SUSHILA ROHATGI: We are dealing with the physical education and the policy of sports. I can tell you about two schools of excellence that we have at the national level-Laxmibai College at Gwalior and the other at Patiala. Regarding the detailed number of the particular State, I suppose, that is not required at this stage.

(Interruptions)

SHRI P.V. NARASIMHA RAO: There is a little confusion here. The hon. Member is asking about sports. The question is about physical education. both are inter-linked, but at the moment both are being looked after by different Departments. So, we have not yet been able to integrate the activities of physical education in schools and colleges on the one hand and sports in and out of schools and colleges on the other hand. This is still in the process. But at this moment I would not be in a position to say anything about these sports schools. If he wants the information, I can certainly give him.

D.T C. Losses

*172. SHRI MAHENDRA SINGH: Will the Minister of TRANSPORT be pleased to state:

- (a) whether the causes of increasing losses of the Delhi Transport Corporation year after year have been enquired into by Government; and
- (b) if so, the extent of loss due to pilferage, grounding of buses for want of repairs and spares and running of private buses under DTC operation while their own buses lie idle?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT): (a) and (b) A Statement is given below.

Statem ent

(a) Yes, Sir.